

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O. A. No. 1312/98

NEW DELHI, THIS THE 27TH DAY OF JULY, 1998.

(2)
HON'BLE MR.JUSTICE K.M. AGARWAL, CHAIRMAN
HON'BLE MR. R.K.AHOOJA, MEMBER(A)

- 1 Govt of India Press D.T.P.Staff Association, H-24, West Sagarpur, New Delhi-46.
- 2 Shri Gopal Chatterjee S/o Shri P.K. Chaterjee H-24, West Sagarpur, New Delhi.
- 3 Shri Naresh Kumar S/o Shri Raj Kumar 132, Nirman Apartments, Mayur Vihar Phase-I Ext. Delhi-91.
- 4 Shri R.S.Kapoor S/o Shri O.P.Kapoor 3/84-A, J Extn. Laxmi Nagar Delhi-92.
- 5 Shri Manmohan Sharma S/o late Raj Pal Sharma 195-D, Jhilmil Vinak Vihar, Delhi-92.
- 6 Shri Satya Prakash S/o Sh. Subedar Singh Type II-121 Mayapuri, Press Colony New Delhi.
- 7 Shri Jai Parkash S/o Shri Khazan Singh H.No. 60-A, Vill & P.O. Naya Bans Delhi-82.
- 8 Sh. Shiv Kishore S/o late Sh. Dwarka Dass 9/473, Subhash Road, Gandhi Nagar, Delhi-31.
- 9 Shri Satish Kumar Sharma Shri R.K. Sharma C-125, Kanti Nagar Extn. Krishna Nagar, Delhi-51.

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10 Shri Narinder Kumar
S/o Shri Jetha Nand
204, Hakikat Nagar, Delhi-9.

11 Shri Behari Lal
S/o Lakhi Ram
5491/10 B.H.S. Sadar thana Road
Delhi-6. (3)

12 Shri Hari Ram
S/o Shri Durga Dass Sharma
73/199, Sect-I, DIZ Area,
Gole Market New Delhi-1.

13 Shri V.P. Sharma
S/o Shri Shyam Lal Sharma
BE-94, Hari Nagar, New Delhi-64.

14 Shri Vijay Kumar Sharma
S/o Shri Lal Singh
WZ-123/2 Naraina New Delhi-28.

15 Shri Girdhari Lal
S/o Shri Nathu Lal
D-152, DD A Flat Kalkaji
New Delhi-19.

16 Shri R.D. Khemari
S/o Shri M.C. Khamani
B-108 Sarojani Nagar, New Delhi-23.

17 Shri Rajinder Kumar
S/o Shri Faqir Chand Malhotra
Pkt D-10, Sec-7, Flat No.45
Rohini, Delhi-85.

18 Shri Triveni Singh
S/o late Sh. Duberi Singh
RZ-202/206, Gali No.4, Gitanjli Park
Sagarpur, Delhi.

19 Shri Sunil Kumar Khanna
S/o Shri B.R. Khanna
Flat No.7, Block No.5, Pkt-B, Phase-III
Ashok Vihar, Delhi-52.

20 Shri P.D. Shekhar
S/o Shri S.N. Shekhar
E-3/492 Chanakya Place,
New Delhi-59.

21 Shri H.K. Saxena
S/o Shri B.B. Lal Saxena
II/11, Maya puri, Press Colony
New Delhi-64.

22 Shri Jagdish
S/o Shri Ram Chander
S-221/20-A, Vishnu Garden, New Delhi-18

23 Shri Virendera Kumar
S/o Shri Raja Ram
RZ/50, H Block West Sagarpur, New Delhi-46.

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24 Shri S.A.Panth
S/o Shri Sahig Ram Panth
II-97, Press Colony New Delhi.

25 Shri Baldev Tohilyani
S/o Shri T.Tohilyana
I-G-42, Lajpat Nagar New Delhi-24.

26 Shri Omparkash
S/o Shri Prabhu Dayal
G-7/51, Sector-16, Rohini
New Delhi.

27 Shri Dalip Kumar
S/o Shri Shankar Dayal
JK Block Flat No.141
Dilsad Garden, MIG Flat
New Delhi.

28 Shri S.S. Saqufa
S/o Shri Gurdit Singh
JB-17-E, LIG Flat Hari Nagar
New Delhi.

29 Shri P.D.Soni
S/o Shri H.P. Soni
RZ-149/1, Gali No.9, Kailashpuri
New Delhi-45.

30 Shri Dilwar Ali
S/o Shri Vilayat Ali
Type II/168, Press Colony
Mayapuri, Delhi-110064.

Applicants

(By Advocate Shri O.P.Sood)

VERSUS

1 Union of India
Service through Secretary
Min. of Urban, Development and Employment
Nirman Bhawan, New Delhi.

2 Director of Printing
Nirman Bhawan New Delhi.

3 Manager G.O.I. Press
Ring Road, New Delhi.

Respondents

ORDER(ORAL)

JUSTICE K.M.AGARWAL:

Heard the learned counsel for the applicants
on admission. The applicants are D.T.P. operators.

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They want increase in their pay scale from Rs.1400-2300 to Rs.1600-2600/1640-2900. Fixation of pay scale is a matter to be considered by expert bodies like the Pay Commission. We do not have any power with us to direct increase in the pay scale of the applicants for the reasons stated by them in their application.

2. The next relief claimed is for directing the respondents to frame Recruitment Rules with appropriate promotional avenues. This is also a matter where we cannot interfere. There must be some reason why Recruitment Rules are not framed so far. We hope and trust that the respondents will frame the Recruitment Rules within a reasonable time.

3. Subject to observations aforesaid, this O.A. is hereby summarily dismissed.

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(K.M.AGARWAL)
CHAIRMAN

R.K.Ahooja
(R.K.AHOOJA)
MEMBER(A)